

(b) the total number of seamen recruited from various ports during the last three years; and

(c) what steps Government have taken to halt this reduction and ensure job security to seamen ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :

(a) Government is aware of the discontent among seamen in Calcutta for loss of jobs. No such discontentment has been noticed among seamen in Bombay. The loss of jobs in Calcutta is mainly due to withdrawal/scrapping of some old vessels by foreign shipowners.

(b) The total number of jobs available on 1st January of 1970, 1971 and 1972 is given below :—

Station	1970	1971	1972
Bombay	18,303	19,077	19,035
Calcutta	7,680	7,262	6,520

(c) Efforts have been made to persuade shipowners to recruit more crew from Calcutta.

COLLEGES FOR HIGHER ENGINEERING AND TECHNOLOGICAL EDUCATION

311. SHRI RAM SAHAI :
SHRI BALRAM DAS :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that out of nine Engineering Colleges in Madhya Pradesh none of them has been developed for higher Engineering and Technological education;

(b) whether considering the vast potential for development in Madhya Pradesh Government would consider the conversion of the oldest and the best equipped amongst these into an Institute for Higher Technological Studies; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) Four of the nine engineering colleges in Madhya Pradesh have been developed for conducting postgraduate courses in engineering and technology with an annual admission capacity of about 135 students for the Master's degree courses.

(b) and (c) There is no proposal in the current plan to convert any engineering college into an Institute for Higher Technological Studies. As and when the Master's degree courses at the existing institutions are consolidated, the question of providing research facilities at these colleges will be examined.

UNDER UTILISATION OF FUNDS MEANT FOR TRIBAL DEVELOPMENT BLOCKS IN MADHYA PRADESH

312. SHRI RAM SAHAI :
SHRI BALRAM DAS :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that in the tribal development blocks in Madhya Pradesh there was a short fall of allotment and under utilisation of funds to the extent of Rs. 381 lacs during the period of 1957-58 to 1969-70; and

(b) whether Government have refused to allow carry-over of funds for expenditure in these blocks to this extent, and if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) The funds were allocated for Tribal Development Blocks to the Government of Madhya Pradesh on the approved pattern every year. But during the two years, 1967-68 and 1968-69, the actual allocation was less than the Plan

outlay by 152.10 lakhs due to the cut imposed on all sectors of development on account of the financial constraints in the country. These shortfalls have not been restored to any of the State Governments for any of the schemes. The unutilised amount in Madhya Pradesh upto the year 1966-67 comes to about Rs. 231.51 lakhs.

(b) To enable the State Governments to utilise the unspent grant for the Tribal Development Blocks, the extension of the operational period of Tribal Development Blocks were given freely upto the year 1970. The position was, however, reviewed and in view of the present financial constraints and the Plan ceilings, it was decided in January 1971 not to give such extensions of the operational period any more.

CONSTRUCTION OF ROAD TO VIVEK VIHAR, NEW DELHI

313. SHRI BABU AHAI M. CHINAI—Will the Minister of WORKS AND HOUSING be pleased to state :

(a) what is the progress made in regard to the construction of the road connecting the bridge opposite Income-tax Office and Vivek Vihar; and

(b) what will be the mileage of the road and the investment required for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) The progress made so far is indicated below :—

(i) *From Barrage to Marginal Bund on Shadara side.*—Road completed and opened to traffic.

(if) *From Marginal Bund to Patpar Ganj.*—A length of about 1825 ft. has been constructed and will be opened for traffic next month after painting of bitumen. The earth work on the remaining length has been completed and this portion of the road is expected to be opened to traffic by September 1972, j after soling, metalling, etc.

(Hi) *From Patpar Gunj Road to Road No. 57.*—The road work is likely to be completed by the end of April 1972, except for a length of 170 ft. for which land is being acquired.

(n>) *From Road No. 57 to Vivek Vihar.*—Soling and metalling are near-ing completion in a length of 2200 ft. Earth work is in progress in a tenth of 6300 ft. Acquisition of land for the remaining 1200 ft. of road is in dispute in a Court of law.

(b) The total length of the road would be approximately 7.5 Km. The amount earmarked for this road is approximately Rs. 36 lakhs.

भारत में चेक भाषा के अध्यापन के लिए प्रबन्ध

†314. श्री सुरज प्रसाद : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चेकोस्लोवाकिया में चेक सरकार ने हिन्दी तथा भारत की अन्य क्षेत्रीय भाषाओं के अध्यापन की व्यवस्था कर रखी है; और

(ख) यदि हां, तो क्या भारत में चेक भाषा के लिए भारत सरकार द्वारा उसी प्रकार के प्रबन्ध किये जा रहे हैं ?

ARRANGEMENT FOR TEACHING CZECH LANGUAGE IN INDIA

314. SHRI SURAJ PRASAD : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that arrangements have been made by the Czech Government for teaching Hindi and other regional languages of India in Czechoslovakia ; and

[] English translation.